The total allocation for the State of Gujarat for the Mission Period (2005-12) under Urban Infrastructure & Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is Rs.2578.81 crore which is more than 8% of the total allocation (Rs.31500.00 crore) under UIG Sub-Mission of JNNURM.

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), the overall allocation for the State of Gujarat for the Mission Period (2005-12) is Rs.351.82 crore, which is more than 3% of the total allocation (Rs. 11400.00 crore) of UIDSSMT of JNNURM.

(c) 71 projects have been approved tor the various mission cities in the State of Gujarat during the Mission Period (2005-12) with an approved cost of Rs.5590.43 crores and Additional Central Assistance (ACA) commitment of Rs.2467.88 crores, which is about 96% of the State allocation. So far. 49 projects have been/reported physically complete in the State of Gujarat out of a total of 205 projects completed so far under UIG Sub-Mission of JNNURM.

Under UIDSSMT, 52 projects have been approved for the various towns/cities in the State of Gujarat during the Mission Period (2005-12) with an approved cost of Rs.438.14 crores and ACA commitment of Rs.350.51 crore. which is about 100% of the State allocation. So far. 35 projects have been reported physically complete in the State of Gujarat out of a total of 398 projects completed so far under UIDSSMT of JNNURM.

The Mission has completed its normal tenure on March, 2012. The Government has extended the period for two years *i.e.*, March, 2014 for completion of ongoing projects and reforms. The Government has approved for sanctioning of new projects till March, 2014 as a transition phase. During this transition phase, 6 projects have been approved for the 3 Mission Cities of Gujarat (Ahmedabad, Rajkot and Surat) with an approved cost of Rs. 282.16 crores and ACA commitment of Rs. 131.92 crores under UIG Sub-Mission of JNNURM. Approval of projects in JNNURM is dependent upon adherence of project reports of States/Union Territories (UTs) to appraisal and other guidelines of the Mission.

## **Employment in Hyderabad Metro Rail project**

614. SHRI DEVENDER GOUD T: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the efforts the Ministry is making to provide employment to local youth in the Hyderabad Metro Rail Project; and
- (b) whether any priority is given to the local youth in employment, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Hyderabad Metro Rail project is being implemented by the private sector Concessionaire M/s L&T Metro Rail (Hyderabad) Ltd. in Public Private Partnership (PPP) mode. The concession has been granted by Government of Andhra Pradesh and is being monitored by M/s HMRL, a state PSU only directly. M/s HMRL have informed that a Construction Skills Training Institute (CSTI) set up by L&T group in Mahabubnagar district near Hyderabad is imparting training for the local youth to acquire the skills that are needed for major construction projects like the Hyderabad Metro Rail project. The responsibility for mobilization of the required expert engineers and skilled manpower lies with the private sector Concessionaire.

## Civic amenities development work in the country

†615. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether civic amenities development works are done in all the smaller and big cities of the country by the Ministry, if so, the details of the said works;
- (b) whether most of the smaller and big cities have not been able to get civic amenities;
- (c) whether even at present in absence of toilet facilities in the smaller cities people defecate in open; and
- (d) whether Central as well as State Government have failed to carryout development work in smaller cities, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes Sir. Provision of Civic Amenities like Water Supply, Sanitation etc. being a State subject, is the responsibility of State Government/UT Administration/Urban Local Bodies. However, Ministry of Urban Development assists State Government for improvement of Civic amenities through its various schemes like:

## (i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM):

JNNURM is a reform driven scheme which was launched on 3rd December,

<sup>†</sup>Original notice of the question was received in Hindi.